

Declaration of assets and Liabilities

Year - 2016-17

I, Bhawna Jha, Daughter of Late Yugeshwar Jha, Aged 43 years, belonging to BENIPATTI CONSTITUENCY and presently working as Member of Legislative Assembly, PATNA, Give herein below the details of the assets (immovable, movable, bank balance etc.) of myself, my spouse and dependents *:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr No.	Description	Self	Spouse Name Dr. Subhash Chandra Jha	Dependant-1 Kr. Yashwar dhan	Dependant-2 Aayushi
(i)	Cash	650600.00	310500.00	65290.00	42800.00
(ii)	Deposits in Bank, Financial Institutions And Non-Banking Financial Companies	SBI S/B-2031361323 Rs. 877861.75	SBI S/B-10339110288 Rs.124402.95 PNB S/B-0394010102035323 RS.108533.8	54960.00	40215.00
(iii)	Bonds, Debentures and Shares in Companies	NA	NA	NA	NA
(iv)	Other financial institution, NSS, Postal Savings, LIC Policies, etc	LIC-52390.00	PPF-405300.50 LIC-305680.00	LIC-28540	LIC-18936.00
(v)	Motor Vehicles (details of make, etc)	SCRPIO 2016 Rs.1150000.00	CITY HONDA 2016 BR1CT-6662 Rs. 1350000.00	NIL	NIL
(vi)	Jewellery (give details of weight and value)	GOLD-381gms.value Rs.1124000.00 Silver-500gms Value Rs.276050.00	GOLD-45gms Value Rs.132750.00	GOLD-20gms Value Rs.59000.	GOLD-40gms Value Rs.118000.0
(vii)	Other assets, such as values of claims/ interests	Rs.335000.00	U/CANTABLE Rs.150000.00	NIL	NIL

Note: Value of Bonds/ Shares/ Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Bhawana Jha
11-8-17

B. Details of Immovable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr No.	Description	Self	Spouse Name	Dependant-1 Name	Dependant-2 Name
(i)	Agriculture land -location(s) -Survey number (s) Extent (Total measurement) -Current market value	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land -Location(S) -Survey number(s) -Extent (Total measurement) -Current market value	NIL	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) -Location(s) -Survey number(s) -Extent (Total measurement) -Current market value	NIL	NIL	NIL	NIL
(iv)	House/ Apartments, etc -Survey number(s) -Extent (Total measurement) -Current market value	NIL	Vastu Vihar Rs.1354830.00 At Hazipur Bihar Adv.For Flat- 1150sq.ft.1850 000.00Noida Uttarpradesh	NIL	NIL
(v)	Other assets, such as values of claims/ interests	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities/ over dues to public financial institutions and government dues :-

Note- (Please give separate details for each item)

Sr No.	Description	Name & Address of Bank/ Financial Institution(s)/ Department(s)	Amount outstanding as on 20/01/2013
(a)	(i) Loans from Banks	SBI Vidhan Sabha	1000000=00
	(ii) Loans from financial institutions		
	(iii) Government Dues:		
	(a) Dues to departments dealing with government accommodation		
	(b) Dues to departments dealing with supply		

Bhawana Singh
11-8-17

	of water		
	(c) Dues to departments dealing with supply of electricity		
	(d) dues to departments dealing with telephone		
	(e) dues to departments dealing with government transport (including aircraft and helicopter)		
	(f) Other dues, if any		
(b)	(i) Income tax including surcharge [Also indicate the assessment year up to which Income Tax Return filed. Give also permanent Account Number (PAN)]	PAN NO-ADHPJ2172L ASST YEAR 2015-16 Rs20000.00	
	(ii) Wealth tax [Also indicate the assessment year up to which Wealth Tax return filed.]		
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		

C. Personal Detail

M L A, BENIPATTI CONSUTION

GPFC/PP/PRAN NO. >

GENDER >

F

(M/F)

Date of Birth >

0 3 1 2 1 9 7 3

(DD/MM/YYYY)

Class / Group >

A

(A/B/C)

Cadre >

32, BENIPATTI MADHUBANI

Home District >

MADHUBANI

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature

Name of Employee :

Designation : M EMBER

Department : BIHAR VIDHAN SHABHA

Place :

Date :

Note :

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Blawana 749
11-8-17